

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

WITH

C.A. No. 3011/2020 (III-A)

(FOR CLARIFICATION/DIRECTION ON IA 153943/2022, IA No. 153943/2022
-CLARIFICATION/DIRECTION)

Date : 14-10-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Parties

Mr. Tushar Mehta, SG

Mr. S. Kumar, Adv.

Mr. Madhurendra Sharma, Adv.

Mr. Rajiv Ranjan Mishra, Adv.

Mr. Yadav Narender Singh, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Surya Kant, Adv.

Ms. Manish Agrawal Narain, Adv.

Ms. Priyanka Tyagi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. NO. 153943/2022 in C.A. No. 3011/2020

This application is allowed in terms of prayer clause(a).

List I.A. Nos. 154947 and 154952 of 2022 alongwith main matter
on 18.10.2022.(DEEPAK SINGH)
COURT MASTER (SH)(ANJU KAPOOR)
COURT MASTER (NSH)

